

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH, ALLAHABAD.

Allahabad, this the 2nd day of June, 2004.

QUORUM : HON. MR. JUSTICE S.R. SINGH, V.C.
HON. MR. D. R. TIWARI, A.M.

O.A. No. 65 of 2004

1. Lal Bahadur S/O Shri Hira Lal
2. Mahendra Kumar Yadav S/O Shri Gama Prasad.
3. Kushal Singh S/O Shri Mohan Lal.
4. Rakesh Kumar S/O Shri Radhey Shyam.

All R/O Village Teliyatara Post Dumduma, Tahsil Handia,
District Allahabad.

5. Ashish Kumar Singh
6. Amit Kumar Singh, both Sons of Shri Jagpat Singh R/O
Village Dhanni Ka Pura, Post Dumduma, Tahsil Handia,
District Allahabad..... Applicants.

Counsel for applicants : Sri D.S. Yadav.

Ver-sus

1. Union of India through Secretary, Ministry of Defence,
South Block, New Delhi.
2. Director General Ordnance Services, South Block, New
Delhi.
3. Central Ordnance Depot Chhiwanki, Allahabad through its
Commandant.
4. Commandant, Central Ordnance Depot, Chhiwanki, Allahabad
5. Army Ordnance Core, Record Office, Sikandarabad.
..... Respondents.

Counsel for respondents : Sri R. Sharma.

O R D E R (ORAL)

BY HON. MR. JUSTICE S.R. SINGH, V.C.

Heard Sri D.S. Yadav for applicant, Sri Rajiv
Sharma, learned counsel for respondents and also perused
the pleadings.

2. The application forms of the applicants for the
^{submitted} post of Store-keeper, pursuant to advertisement dated

RAJ

19.11.2003 was rejected due to certain defects but as stated in the counter, they were permitted to appear in the test held on 1.2.2004 and Sri R. Sharma, counsel for respondents submits at bar that their result would be declared on merits and their candidature^x would not be rejected on the grounds of defects in the application forms.

3. Accordingly the O.A. is disposed of with the direction to the respondents that result would be declared on merits by ignoring the defects, if any, in their application forms.

No order as to costs.

A.M.

A.M.

Q
Q4
V.G.

Asthana/